

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**REVISED CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
CONSOLIDATION PETITIONS,  
STAY APPLICATIONS  
AND MISCELLANEOUS APPLICATIONS**

**FOR 21-MAY-2026 (THURSDAY)**

**BEFORE SHRI SANDEEP GOSAIN, JUDICIAL MEMBER  
AND SHRI BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

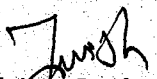
PART HEARD MATTERS										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks		
1	ITA	1403	MUM	2026	2014-15	[A] RUNWAL DEVELOPERS LIMITED (E-FILE)	D	E-FILE		
2	ITA	1412	MUM	2026	2023-24	[A] RUNWAL DEVELOPERS LIMITED (E-FILE)	D	E-FILE		
3	ITA	1931	MUM	2026	2023-24	[A] R MALL DEVELOPERS PRIVATE LIMITED (E-FILE)	D	E-FILE		
4	ITA	2037	MUM	2026	2014-15	[D] RUNWAL DEVELOPERS LIMITED (E-FILE)	D	E-FILE		
5	ITA	2045	MUM	2026	2023-24	[D] RUNWAL DEVELOPERS PRIVATE LIMITED (E-FILE)	D	E-FILE		

**BEFORE SHRI OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER**

CLARIFICATION MATTERS AT 2.30 PM										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks		
1	ITA	2542	MUM	2025	2018-19	[D] SAMMAAN FINSERVE LIMITED (E-FILE)	B	E-FILE		

**BEFORE SHRI OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND SHRI SANDEEP SINGH KARHAIL, JUDICIAL MEMBER**

CLARIFICATION MATTERS AT 2.30 PM										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks		
1	ITA	1917	MUM	2025	1992-93	[A] KALYANJI BHAGAT BY JAYANTILAL K. BHAGAT L/H	E			
2	ITA	1918	MUM	2025	1992-93	[A] KALYANJI BHAGAT BY JAYANTILAL K BHAGAT L/H	E			
3	ITA	1919	MUM	2025	1992-93	[A] KALYANJI BHAGAT BY JAYANTILAL K. BHAGAT L/H	E			
4	ITA	2120	MUM	2025	1992-93	[D] KALYANJI GANGAJAR BHAGAT (E-FILE)	E	E-FILE		
5	ITA	2215	MUM	2025	1992-93	[D] KALYANJI GANGAJAR BHAGAT (E-FILE)	E	e-file		

  
Assistant Registrar  
20-May-2026